

# HIGH COURT OF JUDICATURE AT ALLAHABAD

## NOTIFICATION

DATED: ALLAHABAD: SEPTEMBER 05, 2013

**No. 1479 /DR(S)/2013**

Pursuant to U.P. Government Notification/Appointment No. **863/II-4-13-32(1)/2011** dated **23.08.2013** Sri **Shobhit Sourav** candidate of Civil Judge, Junior Division is appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class, Shrawasti at Bhinga in the vacant court.

**No. 1480 /DR(S)/2013**

Pursuant to U.P. Government Notification/Appointment No. **863/II-4-13-32(1)/2011** dated **23.08.2013** Sri **Ashish Kumar Rai** candidate of Civil Judge, Junior Division to be Additional Civil Judge, Junior Division, Deoria.

**No. 1481 /DR(S)/2013**

Pursuant to U.P. Government Notification/Appointment No. **863/II-4-13-32(1)/2011** dated **23.08.2013** Sri **Ashutosh** candidate of Civil Judge, Junior Division is appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class, Sant Kabir Nagar in the vacant court.

**No. 1482 /DR(S)/2013**

Pursuant to U.P. Government Notification/Appointment No. **863/II-4-13-32(1)/2011** dated **23.08.2013** Sushri **Nutan Kumari** candidate of Civil Judge, Junior Division to be Additional Civil Judge, Junior Division, Bahraich.

**BY ORDER OF THE COURT,**

sd/-  
**(ANANT KUMAR)**  
**REGISTRAR GENERAL**

**No. 337/DR (S)/2013: Allahabad: Dated: September 05, 2013**

Copy forwarded for information & necessary action to:

1. The Executive Chairman, U.P. State Legal Services Authority, Third Floor, Jawahar Bhawan Annexe, Lucknow-226001.
2. Pramukh Sachiv, Niyukti, U.P. Shasan, Lucknow.
3. Pramukh Sachiv, Nyay Evam Vidhiparamarshi, Uttar Pradesh Shasan, Lucknow.
4. The Director, Institute of Judicial Training & Research, Vineet Khand, Gomti Nagar, U.P. Lucknow requesting him to impart Induction Training to aforesaid newly appointed Civil Judge, Junior Division in their wisdom. (Information available on E-mail).
5. The Registrar, High Court, Lucknow Bench, Lucknow . (Information available on E-mail).
6. The Additional Director, Treasury, Camp Office, First Floor, New Treasury Building, Kutchery Road, Allahabad.

7. The District & Sessions Judges, Bahraich, Deoria, Sant Kabir Nagar and Shrawasti at Bhinga along with photocopy of U.P. Government Appointment/Notification No. 863/II-4-13-32(1)/2011 dated 23.08.2013 (Information available on E-mail).

The above mentioned District & Sessions Judges subordinate to the High Court of Judicature at Allahabad are directed that to permit the newly appointed candidates Civil Judge, Junior Division, to take over charge on the post.

The certificate of taking over charge by the candidate Civil Judge Junior Division be sent to the Deputy Registrar (Services), High Court, Allahabad.

The above mentioned District & Sessions Judges subordinate to the High Court of Judicature at Allahabad are directed to make arrangement for field training in the judgeship for newly recruited/appointed candidates of Civil Judge, Junior Division as per instruction contained in letter No. 416/A.R.(S)/3-A/2009 dated 03.09.2009.

It is to add that local arrangement shall be made by you in pursuance of Court's Circular Letter No.27/D.R.(S)/2000 dated 21.6.2000.

8.

- a) Sri Shobhit Sourav S/o Sri Narad Pandey newly selected candidate Civil Judge, Junior Division
- b) Sri Ashish Kumar Rai S/o Sri Santosh Kumar Rai newly selected candidate Civil Judge, Junior Division
- c) Sri Ashutosh S/o Sri Udhav Ram newly selected candidate Civil Judge, Junior Division
- d) Sushri Nutan Kumari D/o Sri Manohar Lal Verma newly selected candidate Civil Judge, Junior Division

**Above mentioned appointed candidates Civil Judge, Junior Division will proceed to take over charge of their places of posting immediately.**

**Newly appointed candidates Civil Judge, Junior Division should note that their appointment to the post of Civil Judge, Junior Division in U.P. Nyayik Sewa is purely temporary and until they are absorbed and appointed as permanent Civil Judge, Junior Division. They shall be subjected to general conditions of services applicable to temporary Government servant contained in Government Notification No. 20/I/74-Niyukti-3, dated June 11, 1975 and also under the condition laid down in U.P. Government Notification/Appointment No. 863/II-4-13-32(1)/2011 dated 23.08 .2013.**

9. The Publication Secretary, U.P. Judicial Services Association Office, A-1, River Bank Judges Colony, Lucknow.
10. The Registrar (Confidential), High Court, Allahabad.
11. The Officer on Special Duty (Litigation), High Court, Allahabad
12. The Officer on Special Duty (Computer)/ In charge Computer Centre, High Court, Allahabad.
13. The Deputy Registrar (Budget), High Court, Allahabad.
14. The Section Officer (Admin.A-3) Section, High Court, Allahabad.
15. The Section Officer (Admin. H) Section, High Court, Allahabad
16. The Director, Printing & Stationary, U.P. Allahabad for publication of the notification

in the next issue of the Gazette.

17. P.S. to Hon'ble Administrative Judges, Bahraich, Deoria, Sant Kabir Nagar and Shrawasti at Bhinga with the request to place this notification before His Lordship for kind perusal (Information available on E-mail).

**BY ORDER OF THE COURT.**

sd/-

**(RAJIV SHARMA)**

**JOINT REGISTRAR (SERVICES)**